



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Waiver of Under Insurance

(UIN: IRDAN134CP0010V01201819/A0018V01201920)

It is hereby agreed and declared that notwithstanding anything to the contrary in this policy or in any of its conditions; in the event of loss or damage it is found that the sum insured is less than the amount required to be insured, then underinsurance on each item of the schedule will be ignored if it does not exceed __% there at. Provided, however, if the said sum insured in respect of such item(s) of the schedule shall not be less than __% of the value of the item(s) thereat, this condition shall be of no purpose and effect.
